

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. **108 (Mis.)** /
II-15-19/2025

Bilaspur, date **25** April, 2026

In exercise of the powers conferred by clause (2) of the Article 229 of the Constitution of India, Hon'ble the Chief Justice of the High Court of Chhattisgarh, Bilaspur, makes the following amendment in 'Second Schedule Computer Cadre Posts' of Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017:-

AMENDMENT

- "1. In column No.5 of Sl.No.2, after the words '**Assistant Registrar (IT)**', the words '**/Computer Programmer**' shall be inserted.
2. In column No.5 of Sl.No.3, the words '**such Computer Programmer**' shall be replaced with the words '**Software Engineer/ Hardware Engineer/ System Analyst/ Data Analyst/ Network Engineer**'.
3. In column No.6 of Sl.No.3, after the words '**C level course from DOE with minimum**' the figure '**5**' shall be replaced with the figure '**3**'.
4. In column No.5 of Sl.No.4, after the words '**Hardware Engineer**', the words '**/System Analyst/ Data Analyst/ Network Engineer**' shall be inserted.
5. In column No.5 of Sl.No.4, following shall be deleted :

'OR

(ii) From amongst Assistant Programmer who have completed 5 years of satisfactory Service.'

6. In column No.5 & column No. 6 of Sl.No.10, shall be replaced with as under :

Source & Method of Appointment	Minimum Qualification & Experience
5	6
<u>By promotion:-</u> On the basis of Merit-cum Seniority from amongst such Data Entry Operator who have completed 05 years of satisfactory service. OR <u>By direct recruitment:-</u> In case, no suitable candidate is available then the post may be filled by direct recruitment.	<u>By direct recruitment:-</u> (i) MCA/M.Sc./ B.E./B.Tech degree in Computer Science or related subject from recognized institution/university. Preference will be given to the higher qualified candidates.

The above amendment shall come into the force with immediate effect."

By order of Hon'ble the Chief Justice

Sd/-
(Rajnish Shrivastava)
Registrar General

Copy forwarded to:-

1. J.R.-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
16. Registrar (Vig./I.&E./S.&A Cell/Estt./Judl.), High Court of Chhattisgarh, Bilaspur,
17. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
18. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court,
19. Additional Registrar (Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
20. O.S.D., High Court of Chhattisgarh, Bilaspur,
21. All Registrar (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
22. Chief Accounts Officer/Budget Officer/A.O., High Court of Chhattisgarh, Bilaspur,
23. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
24. Deputy Director, Government Press, Amenities Block, Near Indravati Bhawan, Naya Raipur (C.G.) – for publish it in forthcoming issue of Chhattisgarh Gazette,
25. Assistant Budget Officer (Accounts), High Court of Chhattisgarh, Bilaspur,

For information / necessary action.



(Rajnish Shrivastava)
Registrar General